



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - I SECTION)

#### MINUTES OF THE NORMS COMMITTEE- I

**MEETING No.** NC/1/MEET/May/202324/4

**DATED:** 31/05/2023

#### Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/May/202324/4 dated 31/05/2023 of Norms Committee - I for the year 2023-24 was held on 31/05/2023 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department |
|-------|-----------------------------------------|------------|
| 1     | Shri R.K. Jaiswal, DO                   | DHI        |

|   |                                        |                            |
|---|----------------------------------------|----------------------------|
| 2 | Shri S. K. Jain, Consultant            | DPIIT                      |
| 3 | Shri V.C. Agarwal, Consultant (Tech-3) | Technical Consultant, DGFT |
| 4 | Shri Shaish Kumar, Consultant (Tech-1) | Technical Consultant, DGFT |
| 5 | Shri S.K. Bhatnagar, Consultant (SKB)  | Technical Consultant, DGFT |

In Attendance:

| S.No. | Name and Designation              | Department |
|-------|-----------------------------------|------------|
| 1     | Shri Santosh Kumar Dubey, Dy.DGFT | DGFT       |

**Case Details and Decision(s):**

|                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                           | 1 / NC/1/MEET/May/202324/4                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                         | BHARAT HEAVY ELECTRICALS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000977AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                     | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has filed the application without mentioning license number. Further, it was also noted that the subject case was approved in NC meeting dated 07.02.2012. The Committee decided to ask the applicant as to why this case has been filed without mentioning AA No. and after the approval by NC.</p> <p>Case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                   | 2 / NC/1/MEET/May/202324/4                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                 | BHARAT HEAVY ELECTRICALS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000980AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                             | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has filed the application without mentioning license number. Further, it was also noted that there is no record on portal of this case. The Committee decided to ask the applicant as to why this case has been filed without mentioning AA No. and without any past record of the case.</p> <p>Case stands deferred.</p> |                                            |

|             |                                  |
|-------------|----------------------------------|
| Case No.    | 3 / NC/1/MEET/May/202324/4       |
| Case Status | Case Deferred                    |
| Party Name  | BHARAT HEAVY ELECTRICALS LIMITED |

|                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00000985AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                            | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                       | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant has filed the application without mentioning license number. Further, it was also noted that the subject case was rejected in NC meeting dated 11.05.2010. The Committee decided to ask the applicant as to why this case has been filed without mentioning AA No. and after rejection.</p> <p>Case stands deferred.</p> |                                            |

|                                                                           |                                            |
|---------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                  | 4 / NC/1/MEET/May/202324/4                 |
| Case Status                                                               | Case Deferred                              |
| Party Name                                                                | EBM-PAPST INDIA PRIVATE LIMITED            |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                            | HQRNORM APPLY 00005147AM23                 |
| RA File Number                                                            | NA                                         |
| Licence No and Date                                                       | 0410162317/null                            |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 5 / NC/1/MEET/May/202324/4                 |
| Case Status               | Case Deferred                              |
| Party Name                | DYNAMATIC TECHNOLOGIES LIMITED             |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00273275AM22                 |
| RA File Number            | NA                                         |
| Licence No and Date       | NA                                         |
| Norms Committee Decision: |                                            |

Case deferred for comments of Special Committee.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 6 / NC/1/MEET/May/202324/4                 |
| Case Status                       | Case Deferred                              |
| Party Name                        | DINEX (INDIA) PRIVATE LIMITED              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00002745AM23                  |
| RA File Number                    | 052304000286 AM21                          |
| Licence No and Date               | NA                                         |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                         |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                | 7 / NC/1/MEET/May/202324/4                 |
| Case Status                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                              | MACBROUT ENGINEERING PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                          | HQRNORM REVIW00003482AM23                  |
| RA File Number                                                                                                                                                                                                                                                          | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                     | NA                                         |
| Norms Committee Decision:                                                                                                                                                                                                                                               |                                            |
| <p>The Committee considered the case as per agenda and noted that the final reminder for furnishing the required documents has been issued to the applicant on 29.05.2023. The committee decided to wait the reply from the applicant.</p> <p>Case stands deferred.</p> |                                            |

|             |                                      |
|-------------|--------------------------------------|
| Case No.    | 8 / NC/1/MEET/May/202324/4           |
| Case Status | Case Deferred                        |
| Party Name  | SCREEN-O-TEX (INDIA) PRIVATE LIMITED |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005268AM23                  |
| RA File Number                    | 082404000120 AM13                          |
| Licence No and Date               | 0810113162/06/07/2012                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 9 / NC/1/MEET/May/202324/4                 |
| Case Status                       | Case Deferred                              |
| Party Name                        | SCREEN-O-TEX (INDIA) PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005269AM23                  |
| RA File Number                    | 082404000184 AM14                          |
| Licence No and Date               | 0810123416/31/07/2013                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 10 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | GE POWER INDIA LIMITED                     |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005245AM23                  |
| RA File Number                    | 039404000060 AM16                          |
| Licence No and Date               | 0310795652/30/04/2015                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 11 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | DUCTMASTER (INDIA) PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00340876AM22                  |
| RA File Number                    | 072404000474 AM15                          |
| Licence No and Date               | 0710108127/30/04/2015                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 12 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | FUTURETECH ENGINEERING LLP                 |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | 018005000370AM19                           |
| RA File Number                    | 072404000063 AM17                          |
| Licence No and Date               | 0710110077/12/07/2016                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 13 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | STERLITE POWER TRANSMISSION LIMITED        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | 018005000430AM17                           |
| RA File Number                    | 039504000318 AM17                          |
| Licence No and Date               | 0310808015/23/09/2016                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 14 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM REVIW00000610AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 092404000418 AM17                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0910064352/07/11/2016                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to call for the following information/documents from the applicant, as per comments of DHI dt. 25.05.2023:-</p> <ol style="list-style-type: none"> <li>1. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>3. Weight of each Export Product.</li> <li>4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>6. Complete set of application.</li> <li>7. Size and specification of foam tray.</li> </ol> <p>Case stands deferred.</p> |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 15 / NC/1/MEET/May/202324/4                |
| Case Status    | Case Deferred                              |
| Party Name     | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                       |
|-----------------------------------|-----------------------|
| and Date                          |                       |
| HQ File Number                    | 018005000723AM19      |
| RA File Number                    | 072404000343 AM17     |
| Licence No and Date               | 0710110999/19/01/2017 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 16 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | 018005000725AM19                           |
| RA File Number                    | 072404000347 AM17                          |
| Licence No and Date               | 0710111003/19/01/2017                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case No.                          | 17 / NC/1/MEET/May/202324/4                        |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | HQRNORM REVIW00005604AM23                          |
| RA File Number                    | 039504000820 AM17                                  |
| Licence No and Date               | 0310811232/15/02/2017                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|          |                             |
|----------|-----------------------------|
| Case No. | 18 / NC/1/MEET/May/202324/4 |
|----------|-----------------------------|

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | 018005000276AM18                                   |
| RA File Number                    | 039504000052 AM18                                  |
| Licence No and Date               | 0310815484/01/09/2017                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 19 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | SARTORIUS STEDIM INDIA PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | 018005000540AM19                           |
| RA File Number                    | 072404000165 AM18                          |
| Licence No and Date               | 0710112234/05/10/2017                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                      |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                             | 20 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                           | SENIOR INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                              | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                       | HQRNORM REVIW00005233AM23                  |
| RA File Number                                                                                                                                                                                                                       | 052404000369 AM18                          |
| Licence No and Date                                                                                                                                                                                                                  | 0510404639/17/11/2017                      |
| Norms Committee Decision:                                                                                                                                                                                                            |                                            |
| The Committee considered the case as per agenda and noted that a Deficiency Letter for furnishing the required documents has been issued to the applicant on 29.05.2023. The committee decided to wait the reply from the applicant. |                                            |

Case stands deferred.

|                                                                                                                                                                                                                |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                       | 21 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                    | Case Withdrawn                             |
| Party Name                                                                                                                                                                                                     | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date                                                                                                                                                                                        | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                 | HQRNORM REVIW00149924AM22                  |
| RA File Number                                                                                                                                                                                                 | 052404000521 AM18                          |
| Licence No and Date                                                                                                                                                                                            | 0510405455/30/01/2018                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to withdraw this case from agenda as this case has been transferred to NC-2.</p> <p>Case stands withdrawn.</p> |                                            |

|                                                                                                                                                                                                                                                                                                               |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                      | 22 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                    | ISGEC HEAVY ENGINEERING LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00347529AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                | 052304000038 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                           | 0510406287/01/05/2018                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the a Deficiency Letter for furnishing the required documents has been issued to the applicant on 29.05.2023. The committee decided to wait the reply from the applicant.</p> <p>Case stands deferred.</p> |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 23 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | VICTORA AUTO PRIVATE LIMITED               |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00003245AM23                  |
| RA File Number                    | 052404000172 AM19                          |
| Licence No and Date               | 0510407035/02/07/2018                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                            |                                            |
|--------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                   | 24 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                | Case Deferred                              |
| Party Name                                                                                 | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date                                                                    | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                             | HQRNORM REVIW00149890AM22                  |
| RA File Number                                                                             | 052404000242 AM19                          |
| Licence No and Date                                                                        | 0510407345/27/07/2018                      |
| Norms Committee Decision:                                                                  |                                            |
| The Committee considered the case as per agenda and decided to transfer this case to NC-2. |                                            |
| Case stands deferred.                                                                      |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 25 / NC/1/MEET/May/202324/4                |
| Case Status               | Case Withdrawn                             |
| Party Name                | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM REVIW00155361AM22                  |
| RA File Number            | 052404000449 AM19                          |
| Licence No and Date       | 0510408423/15/11/2018                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and decided to withdraw this case from agenda as this case has been transferred to NC-2.

Case stands withdrawn.

|                                                  |                                            |
|--------------------------------------------------|--------------------------------------------|
| Case No.                                         | 26 / NC/1/MEET/May/202324/4                |
| Case Status                                      | Case Deferred                              |
| Party Name                                       | DYNAMATIC TECHNOLOGIES LIMITED             |
| Meeting Number and Date                          | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                   | 018005000599AM19                           |
| RA File Number                                   | 072404000176 AM19                          |
| Licence No and Date                              | 0710114150/19/11/2018                      |
| Norms Committee Decision:                        |                                            |
| Case deferred for comments of Special Committee. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 27 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | DEE DEVELOPMENT ENGINEERS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00000997AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 052304000361 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0510408837/10/12/2018                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                            |
| <p>The committee considered this case as per agenda and decided to call for the following information/documents from the applicant, as per comments of concerned TE:</p> <ol style="list-style-type: none"> <li>1. In the application summary on BO portal, the item of import "C3GNW05 Grindinf cum finish wheels", Qty: 10000 MT has indicated as raw material. Justify the statement. Also justify the requirement of 10000 MT grinding wheels just for export of 2140 MT parts consisting prefabricated pipings for Boilers.</li> </ol> |                                            |

Case stands deferred.

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case No.                          | 28 / NC/1/MEET/May/202324/4                        |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | 018005000014AM20                                   |
| RA File Number                    | 039504001354 AM19                                  |
| Licence No and Date               | 0310828481/23/04/2019                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|                                                                                                                                          |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                 | 29 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                              | Case Withdrawn                             |
| Party Name                                                                                                                               | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date                                                                                                                  | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                           | HQRNORM REVIW00150139AM22                  |
| RA File Number                                                                                                                           | 052404000054 AM20                          |
| Licence No and Date                                                                                                                      | 0510410424/30/04/2019                      |
| Norms Committee Decision:                                                                                                                |                                            |
| The Committee considered the case as per agenda and decided to withdraw this case from agenda as this case has been transferred to NC-2. |                                            |
| Case stands withdrawn.                                                                                                                   |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 30 / NC/1/MEET/May/202324/4                |
| Case Status    | Case Approved                              |
| Party Name     | MASU BRAKE PADS PRIVATE LIMITED            |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                           |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|
| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM REVIW00004075AM23 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 052404000057 AM20         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0510410488/06/05/2019     |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) &amp; on the recommendation of Consultant (Tech-1), as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import item at Sl. No. 1, 4, 5, 8 &amp; 14 may be allowed with 1% wastage on the net weight of the items in the quantity of the export product.</li> <li>2. The quantity of remaining import items may be allowed with 5% wastage.</li> </ol> <p style="text-align: center;"><b>Note: The wastage should be allowed on the net weight of the items in the quantity of the export product.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                           |

|                                                                           |                                            |
|---------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                  | 31 / NC/1/MEET/May/202324/4                |
| Case Status                                                               | Case Deferred                              |
| Party Name                                                                | FUTURETECH ENGINEERING LLP                 |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                            | 018005000070AM20                           |
| RA File Number                                                            | 072404000050 AM20                          |
| Licence No and Date                                                       | 0710115000/31/05/2019                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 32 / NC/1/MEET/May/202324/4                |
| Case Status             | Case Deferred                              |
| Party Name              | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | 018005000072AM20                           |
| RA File Number          | 052404000129 AM20                          |

|                                                 |                       |
|-------------------------------------------------|-----------------------|
| Licence No and Date                             | 0510410810/04/06/2019 |
| Norms Committee Decision:                       |                       |
| Case deferred for comments of Committee report. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 33 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | VEELINE INDUSTRIES LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00003726AM23                  |
| RA File Number                    | 022404000038 AM20                          |
| Licence No and Date               | 0210209240/11/06/2019                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 34 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | AUTOCOMP CORPORATION PANSE PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00004326AM23                  |
| RA File Number                    | 318304000050 AM20                          |
| Licence No and Date               | 3110067460/01/07/2019                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 35 / NC/1/MEET/May/202324/4                |
| Case Status    | Case Deferred                              |
| Party Name     | MODEL INFRA CORPORATION PRIVATE LIMITED    |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                           |
|-----------------------------------|---------------------------|
| and Date                          |                           |
| HQ File Number                    | HQRNORM REVIW00002496AM23 |
| RA File Number                    | 072404000081 AM20         |
| Licence No and Date               | 0710115134/05/07/2019     |
| Norms Committee Decision:         |                           |
| Case deferred for comments of TE. |                           |

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case No.                          | 36 / NC/1/MEET/May/202324/4                        |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | 018005000189AM20                                   |
| RA File Number                    | 039504000681 AM20                                  |
| Licence No and Date               | 0310832116/10/10/2019                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|                                                                                                                                                                                                                                                                                                                                                           |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                  | 37 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                | BLISS ANAND PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                            | 018005000214AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                            | 052304000311 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                       | 0510412485/14/11/2019                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                 |                                            |
| <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT:-</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> </ol> |                                            |

3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 38 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | AUTOCOMP CORPORATION PANSE PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00004327AM23                  |
| RA File Number                    | 318304000128 AM20                          |
| Licence No and Date               | 3110067645/31/12/2019                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 39 / NC/1/MEET/May/202324/4                |
| Case Status               | Case Deferred                              |
| Party Name                | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM REVIW00002504AM23                  |
| RA File Number            | 052404000398 AM20                          |
| Licence No and Date       | 0510413428/23/01/2020                      |
| Norms Committee Decision: |                                            |

Case deferred for comments of TE.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 40 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | DEE DEVELOPMENT ENGINEERS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM REVIW00000999AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 052304000432 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0510413575/10/02/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                            |
| <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 29.05.2023, as under:</p> <ul style="list-style-type: none"> <li>i. Import items at Sl. No. 1 &amp; 2 may be allowed as 1.02 Kg/Kg on the net weight of pipes in the export product.</li> <li>ii. Import items at Sl. No. 3 to 6 may be allowed net to net under General Note-4 with accountability clause.</li> </ul> <p><b>Note: The grade and sizes of the imported pipes should be matched with the grade and sizes of the pipes, going in the export product.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 41 / NC/1/MEET/May/202324/4                |
| Case Status               | Case Deferred                              |
| Party Name                | NEO STRUCTO CONSTRUCTION PVT. LTD.         |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | 018005000382AM21                           |
| RA File Number            | 522404000083 AM20                          |
| Licence No and Date       | 5210043372/04/04/2020                      |
| Norms Committee Decision: |                                            |

The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT:-

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case No.                          | 42 / NC/1/MEET/May/202324/4                        |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | 018005000466AM21                                   |
| RA File Number                    | 039504000085 AM21                                  |
| Licence No and Date               | 0310836383/26/05/2020                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 43 / NC/1/MEET/May/202324/4                |
| Case Status    | Case Approved                              |
| Party Name     | DEE DEVELOPMENT ENGINEERS LIMITED          |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                           |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------|
| and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00001003AM24 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 052304000034 AM21         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0510414257/27/05/2020     |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 29.05.2023, as under:</p> <ol style="list-style-type: none"> <li>Import items at Sl. No. 1, 2, 3, 4 &amp; 11 may be allowed as 1.02 Kg/Kg on the net weight of pipes in the export product.</li> <li>Import items at Sl. No. 5 to 10 may be allowed net to net under General Note-4 with accountability clause.</li> </ol> <p><b>Note: The grade and sizes of the imported pipes should be matched with the grade and sizes of the pipes, going in the export product.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                           |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 44 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | JOHNSON LIFTS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 018005000469AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 042404000202 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0410166788/29/05/2020                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DHI dt. 08.05.2023:-</p> <ol style="list-style-type: none"> <li>Quantity justification and wastage calculation (if any) of raw material such as Stainless Steel Decorative Sheet, Compensation Chain and Belt.</li> <li>Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings</li> </ol> |                                            |

etc.

Case stands deferred.

|                                   |                                                |
|-----------------------------------|------------------------------------------------|
| Case No.                          | 45 / NC/1/MEET/May/202324/4                    |
| Case Status                       | Case Deferred                                  |
| Party Name                        | GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023     |
| HQ File Number                    | HQRNORM REVIW00002331AM23                      |
| RA File Number                    | 018005000474 AM21                              |
| Licence No and Date               | 0310836537/05/06/2020                          |
| Norms Committee Decision:         |                                                |
| Case deferred for comments of TE. |                                                |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 46 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | CML BIOTECH LIMITED                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM REVIW00000822AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 102404000020 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 1010060548/15/06/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                            |
| <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of Consultant (Tech-1) dt. 31.05.2023:-</p> <ol style="list-style-type: none"> <li>1. Process of manufacture shown is only assembly as such justification for 2% wastage on pet tube and 3 % wastage on stopper.</li> <li>2. Size and specification of foam tray.</li> </ol> <p>Note: This will be <b>final reminder</b> for which reply to be submitted within 15 days.</p> |                                            |

Case stands deferred.

|                                                                                                                                                                                                                                                                                                                                                          |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                 | 47 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                               | DEE DEVELOPMENT ENGINEERS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                  | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00000998AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                           | 052304000051 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                      | 0510414434/19/06/2020                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to seek following information from the applicant as per the comments of TE:</p> <ol style="list-style-type: none"> <li>1. Justify in detail about the requirement of Alloy Steel Flanges in the item of export.</li> </ol> <p>Case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                   | 48 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                 | THE ANUP ENGINEERING LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00005532AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                             | 082404000076 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                        | 0810148023/30/06/2020                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and noted that the applicant could not bring out the appropriate justification for the review. The committee decided to <b>maintain the status-quo</b> as per comments of DPIIT dt. 31.03.2023, as the quantity of import items was allowed after taking recovery from scrap.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case No.                          | 49 / NC/1/MEET/May/202324/4                        |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | 018005000507AM21                                   |
| RA File Number                    | 039504000220 AM21                                  |
| Licence No and Date               | 0310837100/09/07/2020                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|                                                                                                                                                                                                                                                                                                                                                                           |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                  | 50 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                               | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                | THE ANUP ENGINEERING LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                            | HQRNORM REVIW00005533AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                            | 082404000094 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                       | 0810148164/20/07/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                 |                                            |
| <p>The committee considered this case as per agenda and noted that the applicant could not bring out the appropriate justification for the review. The committee decided to <b>maintain the status-quo</b> as per comments of DPIIT dt. 31.03.2023, as the quantity of import items was allowed after taking recovery from scrap.</p> <p>Case stands <b>rejected</b>.</p> |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 51 / NC/1/MEET/May/202324/4                |
| Case Status    | Case Deferred                              |
| Party Name     | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                                 |                           |
|-------------------------------------------------|---------------------------|
| and Date                                        |                           |
| HQ File Number                                  | HQRNORM REVIW00005346AM23 |
| RA File Number                                  | 052404000185 AM21         |
| Licence No and Date                             | 0510414677/22/07/2020     |
| Norms Committee Decision:                       |                           |
| Case deferred for comments of Committee report. |                           |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 52 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | S K INDUSTRIES                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00004090AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 342404000115 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 3410046283/11/08/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                            |
| <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 28.04.2023:-</p> <ol style="list-style-type: none"> <li>1. A copy of norms fixed earlier for this A.A, if any.</li> <li>2. Blank size supported by size of Bearing race, separately for each bearing race.</li> </ol> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ol> <p>Case stands deferred.</p> |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 53 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | AUTOCOMP CORPORATION PANSE PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00004334AM23                  |
| RA File Number                    | 318304000043 AM21                          |
| Licence No and Date               | 3110067819/13/08/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 54 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | DEE DEVELOPMENT ENGINEERS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00001002AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 052304000134 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0510414969/21/08/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                            |
| <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 29.05.2023, as under:</p> <ol style="list-style-type: none"> <li>i. Import items at Sl. No. 1, 2, 3 &amp; 4 may be allowed as 1.02 Kg/Kg on the net weight of pipes in the export product.</li> <li>ii. Import items at Sl. No. 5 to 10 may be allowed net to net under General Note-4 with accountability clause.</li> </ol> <p><b>Note: The grade and sizes of the imported pipes should be matched with the grade and sizes of the pipes, going in the export product.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 55 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | NEO STRUCTO CONSTRUCTION PVT. LTD.         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | 018005000575AM21                           |
| RA File Number                    | 522404000036 AM21                          |
| Licence No and Date               | 5210043502/25/08/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 56 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | MASU BRAKE PADS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM REVIW00004180AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 052404000289 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0510415237/17/09/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                            |
| <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) &amp; on the recommendation of Consultant (Tech-1), as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import item at Sl. No. 1, 2, 3, 7, 8 &amp; 11 may be allowed with 1% wastage on the net weight of the items in the quantity of the export product.</li> <li>2. The quantity of remaining import items may be allowed with 5% wastage.</li> </ol> <p><b>Note: The wastage should be allowed on the net weight of the items in the quantity of the export product.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

|          |                             |
|----------|-----------------------------|
| Case No. | 57 / NC/1/MEET/May/202324/4 |
|----------|-----------------------------|

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case Status                       | Case Deferred                              |
| Party Name                        | SPARECO INDIA                              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00002463AM23                  |
| RA File Number                    | HQRNORMAPPLY00000104 AM23                  |
| Licence No and Date               | 0510415264/18/09/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 58 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | MOC SHIPYARDS PRIVATE LIMITED              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00006320AM23                  |
| RA File Number                    | 039504000367 AM21                          |
| Licence No and Date               | 0310838353/18/09/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 59 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | MOC SHIPYARDS PRIVATE LIMITED              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00006321AM23                  |
| RA File Number                    | 039504000370 AM21                          |
| Licence No and Date               | 0310838354/18/09/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 60 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00002507AM23                  |
| RA File Number                    | 052404000342 AM21                          |
| Licence No and Date               | 0510415461/09/10/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case No.                          | 61 / NC/1/MEET/May/202324/4                        |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | 018005000666AM21                                   |
| RA File Number                    | 039504000437 AM21                                  |
| Licence No and Date               | 0310838883/14/10/2020                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 62 / NC/1/MEET/May/202324/4                |
| Case Status               | Case Deferred                              |
| Party Name                | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM REVIW00002509AM23                  |
| RA File Number            | 052404000361 AM21                          |
| Licence No and Date       | 0510415541/19/10/2020                      |
| Norms Committee Decision: |                                            |

Case deferred for comments of TE.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 63 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | AIROIL FLAREGAS PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00004140AM23                  |
| RA File Number                    | 082404000285 AM21                          |
| Licence No and Date               | 0810149041/11/11/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 64 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | OAM SAAI INTERNATIONAL INC.                |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | 018005000712AM21                           |
| RA File Number                    | 052404000421 AM21                          |
| Licence No and Date               | 0510415866/12/11/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 65 / NC/1/MEET/May/202324/4                |
| Case Status             | Case Deferred                              |
| Party Name              | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM REVIW00002508AM23                  |
| RA File Number          | 052404000422 AM21                          |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 0510415867/12/11/2020 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 66 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00002510AM23                  |
| RA File Number                    | 05AA04017869 AM21                          |
| Licence No and Date               | 0511000128/15/12/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 67 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | IND SPHINX PRECISION LTD                   |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00003405AM23                  |
| RA File Number                    | 30AA04002528 AM21                          |
| Licence No and Date               | 3011000072/30/12/2020                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                |                                                    |
|----------------|----------------------------------------------------|
| Case No.       | 68 / NC/1/MEET/May/202324/4                        |
| Case Status    | Case Deferred                                      |
| Party Name     | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00052251AM21 |
| RA File Number                    | 03AA04014575 AM21          |
| Licence No and Date               | 0311000466/01/01/2021      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 69 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | IPSA BUSINESS (INDIA) PRIVATE LIMITED      |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00054547AM21                 |
| RA File Number                    | 05AA04021440 AM21                          |
| Licence No and Date               | 0511000589/04/01/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                                 |
|-----------------------------------|-------------------------------------------------|
| Case No.                          | 70 / NC/1/MEET/May/202324/4                     |
| Case Status                       | Case Deferred                                   |
| Party Name                        | WINTAGE ENGINEERS & CONSULTANTS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023      |
| HQ File Number                    | HQRNORM REVIW00005562AM23                       |
| RA File Number                    | 05AA04021392 AM21                               |
| Licence No and Date               | 0511000597/05/01/2021                           |
| Norms Committee Decision:         |                                                 |
| Case deferred for comments of TE. |                                                 |

|          |                             |
|----------|-----------------------------|
| Case No. | 71 / NC/1/MEET/May/202324/4 |
|----------|-----------------------------|

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                              |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                                |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023   |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00057089AM21                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AA04016806 AM21                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311000755/07/01/2021                        |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT dt. 12.05.2023, as under:-</p> <ol style="list-style-type: none"> <li>1. Export item shall be ‘coated’ and import item shall be “uncoated”.</li> <li>2. Quantity of import item at Sl. No.1 may be allowed as 5 Nos. on net to net basis with accountability clause.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                                              |

|                                                                           |                                            |
|---------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                  | 72 / NC/1/MEET/May/202324/4                |
| Case Status                                                               | Case Deferred                              |
| Party Name                                                                | KRISHNA CAPBOX PRIVATE LIMITED             |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                            | HQRNORM APPLY 00057268AM21                 |
| RA File Number                                                            | 05AA04021465 AM21                          |
| Licence No and Date                                                       | 0511000601/07/01/2021                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 73 / NC/1/MEET/May/202324/4                |
| Case Status             | Case Deferred                              |
| Party Name              | MUDHRA FINE BLANC PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00060083AM21                 |

|                                   |                       |
|-----------------------------------|-----------------------|
| RA File Number                    | 04AA04004626 AM21     |
| Licence No and Date               | 0411000117/11/01/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 74 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00062046AM21                 |
| RA File Number                    | 05AA04023550 AM21                          |
| Licence No and Date               | 0511000774/13/01/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                                          |
|-----------------------------------|----------------------------------------------------------|
| Case No.                          | 75 / NC/1/MEET/May/202324/4                              |
| Case Status                       | Case Deferred                                            |
| Party Name                        | PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023               |
| HQ File Number                    | HQRNORM APPLY 00065545AM21                               |
| RA File Number                    | 07AA04006116 AM21                                        |
| Licence No and Date               | 0711000314/19/01/2021                                    |
| Norms Committee Decision:         |                                                          |
| Case deferred for comments of TE. |                                                          |

|             |                                                          |
|-------------|----------------------------------------------------------|
| Case No.    | 76 / NC/1/MEET/May/202324/4                              |
| Case Status | Case Deferred                                            |
| Party Name  | PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00065549AM21                 |
| RA File Number                    | 07AA04006095 AM21                          |
| Licence No and Date               | 0711000315/19/01/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 77 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | HERMINIO INDIA PRIVATE LIMITED             |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00066668AM21                 |
| RA File Number                    | 03AA04019380 AM21                          |
| Licence No and Date               | 0311001095/20/01/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 78 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | BOYD THERMAL SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00068352AM21                 |
| RA File Number                    | 34AA04002082 AM21                          |
| Licence No and Date               | 3411000129/22/01/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 79 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | SOUTHERN LUBRICATION PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00070216AM21                 |
| RA File Number                    | 07AA04007123 AM21                          |
| Licence No and Date               | 0711000363/25/01/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                               |                                                 |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|
| Case No.                                                                                                                                                                      | 80 / NC/1/MEET/May/202324/4                     |
| Case Status                                                                                                                                                                   | Case Approved                                   |
| Party Name                                                                                                                                                                    | MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                       | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023      |
| HQ File Number                                                                                                                                                                | HQRNORM APPLY 00072243AM21                      |
| RA File Number                                                                                                                                                                | 05AA04026507 AM21                               |
| Licence No and Date                                                                                                                                                           | 0511000979/28/01/2021                           |
| Norms Committee Decision:                                                                                                                                                     |                                                 |
| The committee considered this case as per agenda and decided to fix the ad-hoc norms as per comments of DHI dt 18.05.2023, as under:-                                         |                                                 |
| 1. The quantity of import for import of Toe Link Bush may be allowed on net-to-net basis under GN-4 with accountability clause to manufacture the Rear Toe Link (Auto Parts). |                                                 |
| RA concerned may take suitable consequential action accordingly.                                                                                                              |                                                 |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 81 / NC/1/MEET/May/202324/4                |
| Case Status             | Case Deferred                              |
| Party Name              | ISGEC HITACHI ZOSEN LIMITED                |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00076301AM21                 |
| RA File Number          | 05AA04028116 AM21                          |
| Licence No and          | 0511001091/03/02/2021                      |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |  |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |  |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 31.01.2023:-</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>5. Quantities of import items at Sl. No. 5 &amp; 6 in Nos. also in addition to their weights.</li> <li>6. Following information for welding materials at Sl. No. 9: <ul style="list-style-type: none"> <li>Weight of steel, which requires imported welding material, giving break- up of: <ol style="list-style-type: none"> <li>i. Steel Plates / Sheets upto 30 mm thickness.</li> <li>ii. Steel Plates / Sheets more than 30 mm thickness and upto 70 mm thicknesses.</li> <li>iii. Steel Plates / Sheets more than 70 mm thickness.</li> <li>iv. Others e.g. Flanges, Pipes, Tubes, Bars / Rods, Castings / Forgings etc.</li> </ol> </li> </ul> </li> </ol> <p>Case stands deferred.</p> |  |

|                         |                                                          |
|-------------------------|----------------------------------------------------------|
| Case No.                | 82 / NC/1/MEET/May/202324/4                              |
| Case Status             | Case Deferred                                            |
| Party Name              | PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023               |
| HQ File Number          | HQRNORM APPLY 00076971AM21                               |
| RA File Number          | 07AA04008062 AM21                                        |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 0711000426/04/02/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 83 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00077673AM21                 |
| RA File Number                    | 05AA04028729 AM21                          |
| Licence No and Date               | 0511001123/05/02/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 84 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | SENIOR INDIA PRIVATE LIMITED               |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00077752AM21                 |
| RA File Number                    | 05AA04028132 AM21                          |
| Licence No and Date               | 0511001114/05/02/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 85 / NC/1/MEET/May/202324/4                |
| Case Status    | Case Deferred                              |
| Party Name     | GECO LEGEND ENVIRO TECH                    |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00081488AM21 |
| RA File Number                    | 32AA04005795 AM21          |
| Licence No and Date               | 3211000428/11/02/2021      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 86 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | VARICON PUMPS & SYSTEMS PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00081856AM21                 |
| RA File Number                    | 04AA04006675 AM21                          |
| Licence No and Date               | 0411000333/11/02/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 87 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | PUNCH RATNA FASTENERS PRIVATE LIMITED      |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00085898AM21                 |
| RA File Number                    | 05AA04032174 AM21                          |
| Licence No and Date               | 0511001335/17/02/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|          |                             |
|----------|-----------------------------|
| Case No. | 88 / NC/1/MEET/May/202324/4 |
|----------|-----------------------------|

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case Status                       | Case Deferred                              |
| Party Name                        | KAY BOUVET ENGINEERING LTD                 |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00086786AM21                 |
| RA File Number                    | 31AA04006205 AM21                          |
| Licence No and Date               | 3111000183/18/02/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 89 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | IPSA BUSINESS (INDIA) PRIVATE LIMITED      |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00096395AM21                 |
| RA File Number                    | 05AA04035650 AM21                          |
| Licence No and Date               | 0511001511/03/03/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 90 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | AQUASUB ENGINEERING                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00100595AM21                 |
| RA File Number                    | 32AA04006168 AM21                          |
| Licence No and Date               | 3211000586/10/03/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 91 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00102113AM21                 |
| RA File Number                    | 07AA04009021 AM21                          |
| Licence No and Date               | 0711000661/12/03/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 92 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00103696AM21                 |
| RA File Number                    | 07AA04009395 AM21                          |
| Licence No and Date               | 0711000679/15/03/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                                    |
|---------------------------|----------------------------------------------------|
| Case No.                  | 93 / NC/1/MEET/May/202324/4                        |
| Case Status               | Case Approved                                      |
| Party Name                | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number            | HQRNORM REVIW00005450AM23                          |
| RA File Number            | 03AA04031476 AM21                                  |
| Licence No and Date       | 0311002758/22/03/2021                              |
| Norms Committee Decision: |                                                    |

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of DHI dated 15.03..2023, as under:

- i. Quantity of import items may be allowed for wastage of 589.75% on net content basis as against 888% applied for.

RA concerned may take suitable consequential action accordingly.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 94 / NC/1/MEET/May/202324/4                |
| Case Status                       | Case Deferred                              |
| Party Name                        | ICEM ENGINEERING COMPANY PRIVATE LIMITED   |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00006349AM23                  |
| RA File Number                    | 03AA04002791 AM22                          |
| Licence No and Date               | 0311003239/21/04/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                              |                                              |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                     | 95 / NC/1/MEET/May/202324/4                  |
| Case Status                                                                                                                                                                                                                                                                                  | Case Approved                                |
| Party Name                                                                                                                                                                                                                                                                                   | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023   |
| HQ File Number                                                                                                                                                                                                                                                                               | HQRNORM REVIW00000821AM24                    |
| RA File Number                                                                                                                                                                                                                                                                               | 34AA04001725 AM22                            |
| Licence No and Date                                                                                                                                                                                                                                                                          | 3411000609/21/05/2021                        |
| Norms Committee Decision:                                                                                                                                                                                                                                                                    |                                              |
| The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant (Tech-1) dated 31.05.2023, as under:                                                                                                                                   |                                              |
| <ol style="list-style-type: none"> <li>1. Export items: (a) LM 65.4 P3 RJ ROOT2GE– 51.0 Nos. (b) LM 12.0 P3 RJ TIP GE- 51.0 Nos.</li> <li>2. Total net weight per blade [ROOT and TIP together] is <b>21, 820.00 Kgs+/-3%.</b></li> <li>3. Following Import items may be allowed:</li> </ol> |                                              |

| SL. NO | SL.NO OF ADV.AUTH.                                                                                                                                                                                                                                                          | Quantity allowed                                                                  |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|
| 1      |                                                                                                                                                                                                                                                                             | Components, allowed as per G.N.4                                                  |
| 2.     | 6,7,17,29,40,41,42,47,48,51,52,71,72,90,106,108,114,116,121,141,143,153,<br>162,166,168,172,174,175,184,185,191,192,210,211,213,214,215,216,217,218,<br>219,220,224,225,226,228,240,251,257,290,294,299,304,305,313,314,315,343,<br>346,347,348,349,350,352,354,355,356,357 | Consumables Qty as applied for Value altogether restricted to 2.39 % of FOB Value |
| 3.     | 197,198,199,200,201,202,203,204,207,208,328,329,330,331,332,333,334,<br>335,336,337,338,339,342,344                                                                                                                                                                         | To BE PROCURED FROM SEZ FOR INVALIDATIONfor Nil or partial direct import          |
| 4.     | Rest of the items                                                                                                                                                                                                                                                           | As applied for                                                                    |

RA concerned may take suitable consequential action accordingly.

|             |                                  |
|-------------|----------------------------------|
| Case No.    | 96 / NC/1/MEET/May/202324/4      |
| Case Status | Case Deferred                    |
| Party Name  | AZAD ENGINEERING PRIVATE LIMITED |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00100725AM22                 |
| RA File Number                    | 09AA04003176 AM22                          |
| Licence No and Date               | 0911000924/27/05/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 97 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | ISGEC HITACHI ZOSEN LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00101137AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 05AA04018188 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0511002839/27/05/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                            |
| <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 31.01.2023:-</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ol> |                                            |

5. Quantities of import items at Sl. No. 6, 7, 23, 24, 37, 38 & 48 in Nos. also in addition to their weights.

6. Following information for welding materials:

Weight of steel, which requires imported welding material, giving break- up of:

- i. Steel Plates / Sheets upto 30 mm thickness.
- ii. Steel Plates / Sheets more than 30 mm thickness and upto 70 mm thicknesses.
- iii. Steel Plates / Sheets more than 70 mm thickness.
- iv. Others e.g. Flanges, Pipes, Tubes, Bars / Rods, Castings / Forgings etc.

Case stands deferred.

|                                                                                                                                                                  |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                         | 98 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                       | GENESIS PACKAGING PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                          | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                   | HQRNORM REVIW00003182AM23                  |
| RA File Number                                                                                                                                                   | 07AA04005134 AM22                          |
| Licence No and Date                                                                                                                                              | 0711001201/31/05/2021                      |
| Norms Committee Decision:                                                                                                                                        |                                            |
| The committee considered this case as per agenda and decided to refer the review application to consultant (SKB) for examination and further processing of case. |                                            |
| Case stands deferred.                                                                                                                                            |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 99 / NC/1/MEET/May/202324/4                |
| Case Status               | Case Deferred                              |
| Party Name                | EMPIRE HOME APPLIANCES PRIVATE LIMITED     |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00116891AM22                 |
| RA File Number            | 05AA04018650 AM22                          |
| Licence No and Date       | 0511003189/17/06/2021                      |
| Norms Committee Decision: |                                            |

Case deferred for comments of TE.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 100 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | AZAD ENGINEERING PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00121082AM22                 |
| RA File Number                    | 09AA04004973 AM22                          |
| Licence No and Date               | 0911001075/22/06/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 101 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00146098AM22                 |
| RA File Number                    | 05AA04058090 AM22                          |
| Licence No and Date               | 0511003802/23/07/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 102 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | IBCC INDUSTRIES (INDIA) PRIVATE LIMITED    |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00196567AM22                 |
| RA File Number          | 08AA04030997 AM22                          |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 0811002732/28/09/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 103 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00196746AM22                 |
| RA File Number                    | 03AA04080207 AM22                          |
| Licence No and Date               | 0311007325/28/09/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 104 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BHARAT HEAVY ELECTRICALS LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00244584AM22                 |
| RA File Number                    | 09AA04016218 AM22                          |
| Licence No and Date               | 0911001822/08/11/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 105 / NC/1/MEET/May/202324/4               |
| Case Status    | Case Deferred                              |
| Party Name     | MAHINDRA DEFENCE SYSTEMS LIMITED           |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00256987AM22 |
| RA File Number                    | 05AA04093225 AM22          |
| Licence No and Date               | 0511006236/18/11/2021      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 106 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005465AM23                  |
| RA File Number                    | 56AA04006693 AM22                          |
| Licence No and Date               | 5611000608/22/11/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 107 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED  |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00262697AM22                 |
| RA File Number                    | 05AA04094884 AM22                          |
| Licence No and Date               | 0511006395/23/11/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|          |                              |
|----------|------------------------------|
| Case No. | 108 / NC/1/MEET/May/202324/4 |
|----------|------------------------------|

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case Status                       | Case Deferred                              |
| Party Name                        | TRITORC EQUIPMENTS PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00276706AM22                 |
| RA File Number                    | 03AA040131513 AM22                         |
| Licence No and Date               | 0311009229/06/12/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 109 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | ISGEC HITACHI ZOSEN LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00277957AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 05AA040105406 AM22                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0511006692/07/12/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                            |
| <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 31.01.2023:-</p> <ol style="list-style-type: none"> <li>1. A copy of Advance Authorisation.</li> <li>2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>3. Weight of each Export Product.</li> <li>4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of</li> </ol> |                                            |

manufacturing with complete justification and supported by documentary evidence/drawings etc.

6. Quantities of import items at Sl. No. 6,7, 29 & 46 in Nos. also in addition to their weights.

7. Following information for welding materials:

a. Weight of steel, which requires imported welding material, giving break- up of:

i. Steel Plates / Sheets upto 30 mm thickness.

ii. Steel Plates / Sheets more than 30 mm thickness and upto 70 mm thicknesses.

iii. Steel Plates / Sheets more than 70 mm thickness.

iv. Others e.g. Flanges, Pipes, Tubes, Bars / Rods, Castings / Forgings etc.

b. Detailed calculations for the quantities of welding materials required for overlay

Case stands deferred.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 110 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005466AM23                  |
| RA File Number                    | 56AA04009568 AM22                          |
| Licence No and Date               | 5611000656/09/12/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 111 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | VINDHYA TEELINKS LIMITED                   |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM REVIW00005462AM23                  |
| RA File Number          | 56AA04006992 AM22                          |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 5611000685/20/12/2021 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 112 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | VINDHYA TELELINKS LIMITED                  |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005463AM23                  |
| RA File Number                    | 56AA04007039 AM22                          |
| Licence No and Date               | 5611000684/20/12/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                           |                                              |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                  | 113 / NC/1/MEET/May/202324/4                 |
| Case Status                                                                                                                                                                                                                                                                                                                                               | Case Approved                                |
| Party Name                                                                                                                                                                                                                                                                                                                                                | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023   |
| HQ File Number                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00294235AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                            | 34AX04000071 AM22                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                       | 3411001586/22/12/2021                        |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                 |                                              |
| <p>The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant (Tech-1) dated 31.05.2023, as under:</p> <p>1. Export items: (a) LM 60.6 P RJ ROOT GE 90.0 Nos. (b) LM 8.1 P RJ TIP GE 90.0 Nos.</p> <p>1. Total net weight per Blade [ROOT and TIP together] is <b>14, 706.00 Kgs+/-3%.</b></p> |                                              |

## 3. Following Import items may be allowed:

| SL. NO | SL.NO OF ADV.AUTH.                                                                                                                                                                                                                                                                                                                                                                             | Quantity allowed.                                                                 |
|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|
| 1      | 18,23,27,39,41,50,92,95,98,106,107,108,109,110,116,<br>117,118,119,120,121,<br>122,125,127,128,132,138,139,140,141,143,144,145,<br>146,147,148,151,152,153,<br>154,158,160,172,173,174,175,176,178,179,220,226,<br>232,234,235,236,238,239,<br>240,241,242,253,255,256,257,258,259,260,261,262,<br>263,264,265,266,267,268,<br>269,270,271,274,275,282,294,305,306,307,308,333,<br>334,341,342 | Components, allowed as per G.N.4                                                  |
| 2.     | 7,8,10,12,15,21,25,30,34,36,38,43,48,58,68,75,80,97,<br>114,115,126,136,142,<br>149,150,156,157,163,188,189,190,193,194,195,196,<br>197,198,207,208,213,215,<br>223,225,227,284,291,321,323,324,327,328,329,330,<br>331,332,336,337,338,339,<br>340,343                                                                                                                                        | Consumables Qty as applied for Value altogether restricted to 2.47 % of FOB Value |
| 3.     | 2,4,5,13,14,16,17,19,20,26,29,32,33,40,42,46,52,<br>61,62,63,67,70,72,73,79,<br>82,86,87,89,91,93,94,100,104,105,112,130,134,<br>135,159,161,164,165,169,177,                                                                                                                                                                                                                                  | To BE PROCURED FROM SEZ FOR INVALIDATION FOR NIL OR PARTIAL DIRECT IMPORT         |

|    |                                                                                                                                                                                                                                              |                |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------|
|    | 180,181,182,183,184,185,186,187,200,202,206,<br>210,211,212,219,228,229,243,<br>247,248,252,254,276,281,283,285,286,288,289,<br>290,292,293,295,298,299,300,<br>310,311,312,313,314,315,316,317,318,319,320<br>may be invalidated for Nil or |                |
|    |                                                                                                                                                                                                                                              |                |
| 4. | Rest of the items                                                                                                                                                                                                                            | As applied for |

RA concerned may take suitable consequential action accordingly.

|                         |                                               |
|-------------------------|-----------------------------------------------|
| Case No.                | 114 / NC/1/MEET/May/202324/4                  |
| Case Status             | Case Deferred                                 |
| Party Name              | ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023    |
| HQ File Number          | HQRNORM APPLY 00294992AM22                    |
| RA File Number          | 05AX04000267 AM22                             |
| Licence No and Date     | 0511007164/23/12/2021                         |

Norms Committee Decision:

The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 31.01.2023:-

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 115 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | HERMINIO INDIA PRIVATE LIMITED             |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00296331AM22                 |
| RA File Number                    | 03AX04000342 AM22                          |
| Licence No and Date               | 0311009749/24/12/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 116 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED  |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00303676AM22                 |
| RA File Number                    | 05AX04000327 AM22                          |
| Licence No and Date               | 0511007512/31/12/2021                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                               |
|-----------------------------------|-----------------------------------------------|
| Case No.                          | 117 / NC/1/MEET/May/202324/4                  |
| Case Status                       | Case Deferred                                 |
| Party Name                        | ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023    |
| HQ File Number                    | HQRNORM APPLY 00305729AM22                    |
| RA File Number                    | 05AX04000404 AM22                             |
| Licence No and Date               | 0511007540/03/01/2022                         |
| Norms Committee Decision:         |                                               |
| Case deferred for comments of TE. |                                               |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 118 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | L&T - MHI POWER BOILERS PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00313301AM22                 |
| RA File Number                    | 03AX04000286 AM22                          |
| Licence No and Date               | 0311010309/10/01/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                              |
|---------------------------|----------------------------------------------|
| Case No.                  | 119 / NC/1/MEET/May/202324/4                 |
| Case Status               | Case Approved                                |
| Party Name                | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023   |
| HQ File Number            | HQRNORM APPLY 00327089AM22                   |
| RA File Number            | 34AX04000175 AM22                            |
| Licence No and Date       | 3411001713/21/01/2022                        |
| Norms Committee Decision: |                                              |

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per the comments of Consultant (Tech-1) dated 31.05.2023, as under:

1. Export items: (a) REC. BOX GEN 1.5 LM 77.4 P– 100.0 Nos. (b) SPAR BEAM GEN 1.5 LM 77.4 P 106.0 Nos.

2. Total net weight [REC. BOX and SPAR BEAM together] is **585.00 Kgs**+/-5%.

3. Following Import items may be allowed:

| SL. NO | SL.NO OF ADV.AUTH.                                                                                                            | Quantity allowed.                                                                 |
|--------|-------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|
| 1      | 6,7,8,9,42,43,44,45,55,56,108                                                                                                 | Components, allowed as per G.N.4                                                  |
| 2.     | 1,10,11,13,14,15,16,17,18,19,30,33,35,41,<br>57,59,60,61,62,63,64,65,66,80,81,<br>82,95,96,99,100,101                         | Consumables Qty as applied for Value altogether restricted to 1.77 % of FOB Value |
| 3.     | 2,3,20,21,22,23,25,26,27,28,29,34,37,38,39,<br>46,47,48,58,67,68,69,70,71,72,73,<br>74,75,76,77,79,94,102,103,104,105 and 106 | To BE PROCURED FROM SEZ FOR INVALIDATION FOR NIN OR PARTIAL IMPORT                |
| 4.     | Rest of the items                                                                                                             | As applied for                                                                    |

RA concerned may take suitable consequential action accordingly.

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 120 / NC/1/MEET/May/202324/4               |
| Case Status    | Case Deferred                              |
| Party Name     | BGR ENERGY SYSTEMS LIMITED                 |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00330746AM22 |
| RA File Number                    | 04AX04000097 AM22          |
| Licence No and Date               | 0411002478/25/01/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 121 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | ZECHA PRECISION TOOLS LIMITED              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00334452AM22                 |
| RA File Number                    | 03AX04000946 AM22                          |
| Licence No and Date               | 0311010958/28/01/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                             |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                    | 122 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                  | BHARAT FORGE LTD                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00343546AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                              | 31AX04000030 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 3111001074/04/02/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                   |                                            |
| <p>The committee considered this case as per agenda and noted the comments given by DHI dated 25.04.2023 and DPIIT dated 04.05.2023. The committee found variance in wastage percentage given by TEs. Therefore, Committee decided to discuss the case further in the forthcoming meeting.</p> <p>Case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 123 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00346170AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04000812 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511008653/07/02/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DHI dt. 08.05.2023:-</p> <ol style="list-style-type: none"> <li>1. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>3. Weight of each Export Product.</li> <li>4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>5. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product(s).</li> <li>6. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ol> <p>Case stands deferred.</p> |                                             |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 124 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | AZAD ENGINEERING PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| HQ File Number                    | HQRNORM APPLY 00373662AM22 |
| RA File Number                    | 09AX04000240 AM22          |
| Licence No and Date               | 0911002604/03/03/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 125 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | TRIVENI TURBINE LIMITED                    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00374237AM22                 |
| RA File Number                    | 07AX04000438 AM22                          |
| Licence No and Date               | 0711003348/03/03/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 126 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SKF BOILERS AND DRIERS PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000007AM23                 |
| RA File Number                    | 07AX04000554 AM22                          |
| Licence No and Date               | 0711003572/01/04/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|             |                              |
|-------------|------------------------------|
| Case No.    | 127 / NC/1/MEET/May/202324/4 |
| Case Status | Case Deferred                |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Party Name                        | SATURN INDUSTRIES                          |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000084AM23                 |
| RA File Number                    | 07AA04031362 AM22                          |
| Licence No and Date               | 0711003631/06/04/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 128 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000194AM23                 |
| RA File Number                    | 05AX04000090 AM23                          |
| Licence No and Date               | 0511011788/12/04/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 129 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000195AM23                 |
| RA File Number                    | 05AX04000091 AM23                          |
| Licence No and Date               | 0511011789/12/04/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 130 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | TECHNO DESIGNS                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00000488AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 34AX04000024 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 3411002191/29/04/2022                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 02.02.2023:-</p> <ol style="list-style-type: none"> <li>1. Sheet layout diagram showing wastage during cutting of Roof, Cone &amp; Shell of Aluminium Silos.</li> <li>2. Weight of each Export Product.</li> </ol> <ol style="list-style-type: none"> <li>1. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>2. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc., export product wise.</li> </ol> <p>Case stands deferred.</p> |                                            |

|                         |                                                |
|-------------------------|------------------------------------------------|
| Case No.                | 131 / NC/1/MEET/May/202324/4                   |
| Case Status             | Case Deferred                                  |
| Party Name              | KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023     |
| HQ File Number          | HQRNORM APPLY 00000510AM23                     |
| RA File Number          | 03AX04000409 AM23                              |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 0311014290/29/04/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 132 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SPARECO INDIA                              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000576AM23                 |
| RA File Number                    | 05AX04000299 AM23                          |
| Licence No and Date               | 0511012243/04/05/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 133 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005468AM23                  |
| RA File Number                    | 56AX04000013 AM23                          |
| Licence No and Date               | 1111000009/04/05/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 134 / NC/1/MEET/May/202324/4               |
| Case Status    | Case Deferred                              |
| Party Name     | L&T - MHI POWER BOILERS PRIVATE LIMITED    |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00000611AM23 |
| RA File Number                    | 03AX04000527 AM23          |
| Licence No and Date               | 0311014523/06/05/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 135 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000627AM23                 |
| RA File Number                    | 03AX04000566 AM23                          |
| Licence No and Date               | 0311014543/06/05/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 136 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BGR ENERGY SYSTEMS LIMITED                 |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000679AM23                 |
| RA File Number                    | 04AX04000084 AM23                          |
| Licence No and Date               | 0411003261/09/05/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|          |                              |
|----------|------------------------------|
| Case No. | 137 / NC/1/MEET/May/202324/4 |
|----------|------------------------------|

|                                   |                                                  |
|-----------------------------------|--------------------------------------------------|
| Case Status                       | Case Deferred                                    |
| Party Name                        | JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023       |
| HQ File Number                    | HQRNORM APPLY 00000682AM23                       |
| RA File Number                    | 07AX04000042 AM23                                |
| Licence No and Date               | 0711003940/09/05/2022                            |
| Norms Committee Decision:         |                                                  |
| Case deferred for comments of TE. |                                                  |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 138 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | OAM SAAI INTERNATIONAL INC.                |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000687AM23                 |
| RA File Number                    | 05AX04000197 AM23                          |
| Licence No and Date               | 0511012373/10/05/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                      |                                                |
|--------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|
| Case No.                                                                                                                             | 139 / NC/1/MEET/May/202324/4                   |
| Case Status                                                                                                                          | Case Approved                                  |
| Party Name                                                                                                                           | KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                              | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023     |
| HQ File Number                                                                                                                       | HQRNORM APPLY 00000791AM23                     |
| RA File Number                                                                                                                       | 03AX04000599 AM23                              |
| Licence No and Date                                                                                                                  | 0311014727/17/05/2022                          |
| Norms Committee Decision:                                                                                                            |                                                |
| The committee considered this case as per agenda and decided to fix the ad-hoc norms as per comments DPIIT dt 03.05.2023, as under:- |                                                |

1. Quantity of import items at Sl. No. 1 to 6, 9, 116, 117, 121, 122 and 124 may be allowed inclusive of 3% wastage as claimed by the firm.
2. Quantity of import items at Sl. No. 7, 8, 23 to 25, 31, 40, 131 and 134 may be allowed inclusive of 1% wastage as claimed by the firm.
3. Quantity of import items at Sl. No. 119, 120, 123, 126, 127, 129, 130, 132, 135, 136 may be allowed inclusive of 2% wastage as claimed by the firm.
4. Quantity of import items at Sl. No. 22 may be allowed inclusive of 3% wastage as claimed by the firm.
5. Quantity of consumables at Sl. No. 10 to 15, 125, 128, 133, 137, 138 & 157 to 159 put together may be allowed up to 2% of FOB value.
6. Quantity of import items at Sl. No. 16 to 21, 26 to 30, 32 to 39, 41 to 115, 118 & 139 to 156 may be allowed on net to net basis with accountability clause.

RA concerned may take suitable consequential action accordingly.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 140 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | HTL LIMITED                                |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001008AM23                 |
| RA File Number                    | 04AX04000157 AM23                          |
| Licence No and Date               | 0411003380/26/05/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 141 / NC/1/MEET/May/202324/4               |
| Case Status               | Case Deferred                              |
| Party Name                | SMT CARDIOVASCULAR PRIVATE LIMITED         |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00001073AM23                 |
| RA File Number            | 52AX04000046 AM23                          |
| Licence No and Date       | 5211002552/30/05/2022                      |
| Norms Committee Decision: |                                            |

The committee considered the case as per agenda and decided to call the applicant in the Personal Hearing in the forthcoming meeting.

Case stands deferred.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 142 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | VELIENT PEC INDIA PRIVATE LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001132AM23                 |
| RA File Number                    | 52AX04000131 AM23                          |
| Licence No and Date               | 5211002570/01/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 143 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001221AM23                 |
| RA File Number                    | 05AX04000606 AM23                          |
| Licence No and Date               | 0511013036/06/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 144 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| HQ File Number                    | HQRNORM APPLY 00001223AM23 |
| RA File Number                    | 05AX04000607 AM23          |
| Licence No and Date               | 0511013038/06/06/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 145 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | VINDHYA TELELINKS LIMITED                  |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005461AM23                  |
| RA File Number                    | 56AX04000045 AM23                          |
| Licence No and Date               | 5611000982/16/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 146 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005470AM23                  |
| RA File Number                    | 56AX04000037 AM23                          |
| Licence No and Date               | 5611000983/16/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|             |                              |
|-------------|------------------------------|
| Case No.    | 147 / NC/1/MEET/May/202324/4 |
| Case Status | Case Deferred                |

|                                   |                                             |
|-----------------------------------|---------------------------------------------|
| Party Name                        | BIRLA FURUKAWA FIBRE OPTICS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023  |
| HQ File Number                    | HQRNORM APPLY 00001489AM23                  |
| RA File Number                    | 03AX04001063 AM23                           |
| Licence No and Date               | 0311015668/20/06/2022                       |
| Norms Committee Decision:         |                                             |
| Case deferred for comments of TE. |                                             |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 148 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00000689AM24                  |
| RA File Number                    | 56AX04000041 AM23                          |
| Licence No and Date               | 5611000996/21/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 149 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | VINDHYA TELELINKS LIMITED                  |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005459AM23                  |
| RA File Number                    | 56AX04000043 AM23                          |
| Licence No and Date               | 5611000997/21/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 150 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | L&T - MHI POWER BOILERS PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001594AM23                 |
| RA File Number                    | 03AX04001840 AM23                          |
| Licence No and Date               | 0311015777/22/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 151 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | VEER-O-METALS PRIVATE LIMITED              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001620AM23                 |
| RA File Number                    | 07AX04000398 AM23                          |
| Licence No and Date               | 0711004414/23/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 152 / NC/1/MEET/May/202324/4               |
| Case Status               | Case Deferred                              |
| Party Name                | TECHNO DESIGNS                             |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00001649AM23                 |
| RA File Number            | 34AX04000197 AM23                          |
| Licence No and Date       | 3411002429/24/06/2022                      |
| Norms Committee Decision: |                                            |

The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 02.02.2023:-

1. Sheet layout diagram showing wastage during cutting of Roof, Cone & Shell of Aluminium Silos.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc., export product wise.

Case stands deferred.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 153 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001712AM23                 |
| RA File Number                    | 56AX04000061 AM23                          |
| Licence No and Date               | 5611001010/28/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 154 / NC/1/MEET/May/202324/4               |
| Case Status    | Case Deferred                              |
| Party Name     | VINDHYA TELELINKS LIMITED                  |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00001714AM23 |
| RA File Number                    | 56AX04000056 AM23          |
| Licence No and Date               | 5611001011/28/06/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 155 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001715AM23                 |
| RA File Number                    | 56AX04000059 AM23                          |
| Licence No and Date               | 5611001013/28/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 156 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | MAGNA AUTOMOTIVE INDIA PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001762AM23                 |
| RA File Number                    | 04AX04000294 AM23                          |
| Licence No and Date               | 0411003562/29/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|          |                              |
|----------|------------------------------|
| Case No. | 157 / NC/1/MEET/May/202324/4 |
|----------|------------------------------|

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00000690AM24                  |
| RA File Number                    | 56AX04000067 AM23                          |
| Licence No and Date               | 5611001016/30/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 158 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00000691AM24                  |
| RA File Number                    | 56AX04000068 AM23                          |
| Licence No and Date               | 5611001017/30/06/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 159 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001787AM23                 |
| RA File Number                    | 56AX04000064 AM23                          |
| Licence No and Date               | 5611001018/01/07/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 160 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001788AM23                 |
| RA File Number                    | 56AX04000065 AM23                          |
| Licence No and Date               | 5611001019/01/07/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 161 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001789AM23                 |
| RA File Number                    | 56AX04000057 AM23                          |
| Licence No and Date               | 5611001020/01/07/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 162 / NC/1/MEET/May/202324/4               |
| Case Status               | Case Deferred                              |
| Party Name                | BIRLA CABLE LIMITED                        |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00001790AM23                 |
| RA File Number            | 56AX04000062 AM23                          |
| Licence No and Date       | 5611001021/01/07/2022                      |
| Norms Committee Decision: |                                            |

Case deferred for comments of TE.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 163 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00001791AM23                 |
| RA File Number                    | 56AX04000071 AM23                          |
| Licence No and Date               | 5611001022/01/07/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                                               |
|-----------------------------------|---------------------------------------------------------------|
| Case No.                          | 164 / NC/1/MEET/May/202324/4                                  |
| Case Status                       | Case Deferred                                                 |
| Party Name                        | HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023                    |
| HQ File Number                    | HQRNORM APPLY 00001838AM23                                    |
| RA File Number                    | 31AX04000090 AM23                                             |
| Licence No and Date               | 3111001502/04/07/2022                                         |
| Norms Committee Decision:         |                                                               |
| Case deferred for comments of TE. |                                                               |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 165 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | BIRLA CABLE LIMITED                        |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM REVIW00005471AM23                  |
| RA File Number          | 56AX04000088 AM23                          |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 5611001051/12/07/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 166 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM REVIW00005472AM23                  |
| RA File Number                    | 56AX04000069 AM23                          |
| Licence No and Date               | 5611001054/12/07/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 167 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | L&T - MHI POWER BOILERS PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00002351AM23                 |
| RA File Number                    | 03AX04002454 AM23                          |
| Licence No and Date               | 0311016712/29/07/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 168 / NC/1/MEET/May/202324/4               |
| Case Status    | Case Deferred                              |
| Party Name     | VINDHYA TELELINKS LIMITED                  |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00002360AM23 |
| RA File Number                    | 56AX04000119 AM23          |
| Licence No and Date               | 5611001088/29/07/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                                         |
|-----------------------------------|---------------------------------------------------------|
| Case No.                          | 169 / NC/1/MEET/May/202324/4                            |
| Case Status                       | Case Deferred                                           |
| Party Name                        | SANYO SPECIAL STEEL MANUFACTURING INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023              |
| HQ File Number                    | HQRNORM APPLY 00002372AM23                              |
| RA File Number                    | 03AX04002491 AM23                                       |
| Licence No and Date               | 0311016741/29/07/2022                                   |
| Norms Committee Decision:         |                                                         |
| Case deferred for comments of TE. |                                                         |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 170 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00002375AM23                 |
| RA File Number                    | 56AX04000112 AM23                          |
| Licence No and Date               | 5611001092/30/07/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|          |                              |
|----------|------------------------------|
| Case No. | 171 / NC/1/MEET/May/202324/4 |
|----------|------------------------------|

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00002376AM23                 |
| RA File Number                    | 56AX04000097 AM23                          |
| Licence No and Date               | 5611001094/30/07/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 172 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00002378AM23                 |
| RA File Number                    | 56AX04000098 AM23                          |
| Licence No and Date               | 5611001095/01/08/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 173 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | DECON INDIA PLASTICS PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00002392AM23                 |
| RA File Number                    | 31AX04000135 AM23                          |
| Licence No and Date               | 3111001596/01/08/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 174 / NC/1/MEET/May/202324/4                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00002394AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04001240 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511014052/01/08/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DHI dt. 08.05.2023:-</p> <ol style="list-style-type: none"> <li>1. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>3. Weight of each Export Product.</li> <li>4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>5. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product(s).</li> <li>6. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ol> <p>Case stands deferred.</p> |                                             |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 175 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | SUNDRAM FASTENERS LIMITED                  |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00002450AM23                 |
| RA File Number          | 04AX04000323 AM23                          |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 0411003757/03/08/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 176 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | PACIFIC AQUATECH INDIA PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00002641AM23                 |
| RA File Number                    | 24AX04000132 AM23                          |
| Licence No and Date               | 2411001790/12/08/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                           |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                  | 177 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                | BHARAT FORGE LTD                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00002664AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                            | 31AX04000144 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                       | 3111001621/17/08/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                 |                                            |
| <p>The committee considered this case as per agenda and decided to fix the ad-hoc norms as per comments DHI dt 22.05.2023, as under:-</p> <ol style="list-style-type: none"> <li>1. The firm may be allowed to import Alloy Steel Bar with 118.56% wastage after taking wastage recovery into account.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 178 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | CRI LTD                                    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00004988AM23                 |
| RA File Number                    | NA                                         |
| Licence No and Date               | 0211002882/17/08/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 179 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | VINDHYA TELELINKS LIMITED                  |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00002699AM23                 |
| RA File Number                    | 56AX04000143 AM23                          |
| Licence No and Date               | 5611001126/22/08/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 180 / NC/1/MEET/May/202324/4               |
| Case Status               | Case Deferred                              |
| Party Name                | VINDHYA TELELINKS LIMITED                  |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00002700AM23                 |
| RA File Number            | 56AX04000144 AM23                          |
| Licence No and Date       | 5611001127/22/08/2022                      |
| Norms Committee Decision: |                                            |

Case deferred for comments of TE.

|                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                   | 181 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                 | BHARAT FORGE LTD                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00002735AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                             | 31AX04000151 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                        | 3111001636/23/08/2022                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to fix the ad-hoc norms as per comments DHI dt 18.05.2023, as under:-</p> <ol style="list-style-type: none"> <li>1. The firm may be allowed to import Alloy Steel Bar with 239.72% wastage after taking wastage recovery into account.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

|                                                                           |                                            |
|---------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                  | 182 / NC/1/MEET/May/202324/4               |
| Case Status                                                               | Case Deferred                              |
| Party Name                                                                | VINDHYA TELELINKS LIMITED                  |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                            | HQRNORM APPLY 00003049AM23                 |
| RA File Number                                                            | 56AX04000170 AM23                          |
| Licence No and Date                                                       | 5611001160/12/09/2022                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 183 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | UNIVERSAL CABLES LIMITED                   |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003177AM23                 |
| RA File Number                    | 03AX04003111 AM23                          |
| Licence No and Date               | 0311017944/16/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 184 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003185AM23                 |
| RA File Number                    | 56AX04000180 AM23                          |
| Licence No and Date               | 5611001178/17/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 185 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003193AM23                 |
| RA File Number                    | 56AX04000181 AM23                          |
| Licence No and Date               | 5611001181/19/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 186 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003194AM23                 |
| RA File Number                    | 56AX04000182 AM23                          |
| Licence No and Date               | 5611001182/19/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 187 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003237AM23                 |
| RA File Number                    | 03AX04003107 AM23                          |
| Licence No and Date               | 0311018024/20/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 188 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | SULZER PUMPS INDIA PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00003254AM23                 |
| RA File Number          | 03AX04003246 AM23                          |
| Licence No and Date     | 0311018045/21/09/2022                      |

Norms Committee Decision:

The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 31.01.2023:-

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc., export product wise.

Case stands deferred.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 189 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | MODINE THERMAL SYSTEMS PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003294AM23                 |
| RA File Number                    | 04AX04000536 AM23                          |
| Licence No and Date               | 0411003999/22/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                              |
|-----------------------------------|----------------------------------------------|
| Case No.                          | 190 / NC/1/MEET/May/202324/4                 |
| Case Status                       | Case Deferred                                |
| Party Name                        | SUPREME DIAMOND TECHNOLOGIES PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023   |
| HQ File Number                    | HQRNORM APPLY 00003296AM23                   |
| RA File Number                    | 52AX04001637 AM23                            |
| Licence No and Date               | 5211003299/22/09/2022                        |
| Norms Committee Decision:         |                                              |
| Case deferred for comments of TE. |                                              |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 191 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | ASM TECHNOLOGIES LIMITED                   |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003324AM23                 |
| RA File Number                    | 07AX04000883 AM23                          |
| Licence No and Date               | 0711005310/23/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 192 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | GALVA DECO PARTS PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003336AM23                 |
| RA File Number                    | 52AX04001651 AM23                          |
| Licence No and Date               | 5211003315/23/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 193 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | ENPRO INDUSTRIES PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003371AM23                 |
| RA File Number                    | 31AX04000184 AM23                          |
| Licence No and Date               | 3111001710/26/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 194 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | LAI YEW SENG (INDIA) PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003458AM23                 |
| RA File Number                    | 05AX04001843 AM23                          |
| Licence No and Date               | 0511015067/29/09/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 195 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | S K INDUSTRIES                             |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00003478AM23                 |
| RA File Number          | 34AX04000624 AM23                          |
| Licence No and Date     | 3411002849/30/09/2022                      |

## Norms Committee Decision:

The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 13.03.2023:-

1. Blank size supported by size of Bearing race, separately for each bearing race.
2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
3. Weight of each Export Product.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc., export product wise.

Case stands deferred.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 196 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | GALVA DECO PARTS PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00003503AM23                 |
| RA File Number                    | 52AX04001656 AM23                          |
| Licence No and Date               | 5211003362/03/10/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 197 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00003971AM23                 |

|                                   |                       |
|-----------------------------------|-----------------------|
| RA File Number                    | 03AX04003674 AM23     |
| Licence No and Date               | 0311018938/31/10/2022 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 198 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | UNIVERSAL CABLES LIMITED                   |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00004020AM23                 |
| RA File Number                    | 03AX04003835 AM23                          |
| Licence No and Date               | 0311018992/02/11/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                                  |
|-----------------------------------|--------------------------------------------------|
| Case No.                          | 199 / NC/1/MEET/May/202324/4                     |
| Case Status                       | Case Deferred                                    |
| Party Name                        | JOHN CRANE SEALING SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023       |
| HQ File Number                    | HQRNORM APPLY 00004022AM23                       |
| RA File Number                    | 07AX04001088 AM23                                |
| Licence No and Date               | 0711005593/02/11/2022                            |
| Norms Committee Decision:         |                                                  |
| Case deferred for comments of TE. |                                                  |

|             |                              |
|-------------|------------------------------|
| Case No.    | 200 / NC/1/MEET/May/202324/4 |
| Case Status | Case Deferred                |
| Party Name  | VINDHYA TELELINKS LIMITED    |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00004033AM23                 |
| RA File Number                    | 56AX04000217 AM23                          |
| Licence No and Date               | 5611001255/02/11/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 201 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | RAGHU VAMSI MACHINE TOOLS PRIVATE LIMITED  |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00004043AM23                 |
| RA File Number                    | 09AX04000654 AM23                          |
| Licence No and Date               | 0911003898/03/11/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                                               |
|-----------------------------------|---------------------------------------------------------------|
| Case No.                          | 202 / NC/1/MEET/May/202324/4                                  |
| Case Status                       | Case Deferred                                                 |
| Party Name                        | HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023                    |
| HQ File Number                    | HQRNORM APPLY 00004260AM23                                    |
| RA File Number                    | 31AX04000227 AM23                                             |
| Licence No and Date               | 3111001799/10/11/2022                                         |
| Norms Committee Decision:         |                                                               |
| Case deferred for comments of TE. |                                                               |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 203 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | OSWAL PUMPS LIMITED                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00004275AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 33AX04000074 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 3311000961/10/11/2022                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 06.02.2023:-</p> <ol style="list-style-type: none"> <li>1. Quantities of export items in Nos. in addition to their weights.</li> <li>1. Weight of each Export Product.</li> <li>2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc., export product wise.</li> </ol> <p>Case stands deferred.</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 204 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | VINDHYA TELELINKS LIMITED                  |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00004280AM23                 |
| RA File Number          | 56AX04000226 AM23                          |
| Licence No and Date     | 5611001271/11/11/2022                      |

Norms Committee Decision:

Case deferred for comments of TE.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 205 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | THERMAX LIMITED.                           |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00004286AM23                 |
| RA File Number          | 31AX04000222 AM23                          |
| Licence No and Date     | 3111001802/11/11/2022                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to seek following information/documents from the applicant:

" Whether the application has been filed under self-ratification or under No Norms/self declaration. Please clarify"

Case stands deferred.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 206 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | MANISH AUTO INDUSTRIES                     |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00004294AM23                 |
| RA File Number          | 05AX04002271 AM23                          |
| Licence No and Date     | 0511015774/11/11/2022                      |

Norms Committee Decision:

The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DHI dt. 09.05.2023:-

1. Detail technical note on manufacturing process including the relevant flow sheet.
2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
3. Weight of each Export Product.

4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Case stands deferred.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 207 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | AUTOFIT CAR INTERIORS PRIVATE LIMITED      |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00004304AM23                 |
| RA File Number                    | 10AX04000201 AM23                          |
| Licence No and Date               | 1011001452/11/11/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                                    |
|-------------------------|----------------------------------------------------|
| Case No.                | 208 / NC/1/MEET/May/202324/4                       |
| Case Status             | Case Deferred                                      |
| Party Name              | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number          | HQRNORM APPLY 00004341AM23                         |
| RA File Number          | 03AX04003909 AM23                                  |
| Licence No and          | 0311019195/14/11/2022                              |

|                                   |  |
|-----------------------------------|--|
| Date                              |  |
| Norms Committee Decision:         |  |
| Case deferred for comments of TE. |  |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 209 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BIRLA CABLE LIMITED                        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00004354AM23                 |
| RA File Number                    | 56AX04000228 AM23                          |
| Licence No and Date               | 5611001279/15/11/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 210 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | HIGENIC FLORA PRIVATE LIMITED              |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00004386AM23                 |
| RA File Number                    | 09AX04000635 AM23                          |
| Licence No and Date               | 0911003957/16/11/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 211 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | SATURN INDUSTRIES                          |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| HQ File Number                    | HQRNORM APPLY 00004794AM23 |
| RA File Number                    | 07AX04001220 AM23          |
| Licence No and Date               | 0711005856/02/12/2022      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 212 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00004835AM23                 |
| RA File Number                    | 31AX04000265 AM23                          |
| Licence No and Date               | 3111001862/06/12/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                               |
|-----------------------------------|-----------------------------------------------|
| Case No.                          | 213 / NC/1/MEET/May/202324/4                  |
| Case Status                       | Case Deferred                                 |
| Party Name                        | ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023    |
| HQ File Number                    | HQRNORM APPLY 00005217AM23                    |
| RA File Number                    | 05AX04002803 AM23                             |
| Licence No and Date               | 0511016494/22/12/2022                         |
| Norms Committee Decision:         |                                               |
| Case deferred for comments of TE. |                                               |

|             |                              |
|-------------|------------------------------|
| Case No.    | 214 / NC/1/MEET/May/202324/4 |
| Case Status | Case Deferred                |

|                                   |                                               |
|-----------------------------------|-----------------------------------------------|
| Party Name                        | ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023    |
| HQ File Number                    | HQRNORM APPLY 00005224AM23                    |
| RA File Number                    | 05AX04002815 AM23                             |
| Licence No and Date               | 0511016504/22/12/2022                         |
| Norms Committee Decision:         |                                               |
| Case deferred for comments of TE. |                                               |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 215 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | MODEL INFRA CORPORATION PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00005308AM23                 |
| RA File Number                    | 07AX04001409 AM23                          |
| Licence No and Date               | 0711006016/26/12/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 216 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | VINDHYA TELELINKS LIMITED                  |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00005313AM23                 |
| RA File Number                    | 56AX04000315 AM23                          |
| Licence No and Date               | 5611001427/27/12/2022                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 217 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | S K INDUSTRIES                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00005343AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 34AX04000899 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 3411003182/27/12/2022                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DPIIT dt. 13.03.2023:-</p> <ol style="list-style-type: none"> <li>1. Blank size supported by size of Bearing race, separately for each bearing race.</li> <li>2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>3. Weight of each Export Product.</li> <li>4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc., export product wise.</li> </ol> <p>Case stands deferred.</p> |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 218 / NC/1/MEET/May/202324/4               |
| Case Status               | Case Deferred                              |
| Party Name                | ALASKA MULTI POLYMERS PRIVATE LIMITED      |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00005433AM23                 |
| RA File Number            | 05AX04002755 AM23                          |
| Licence No and Date       | 0511016627/30/12/2022                      |
| Norms Committee Decision: |                                            |

Case deferred for comments of TE.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 219 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | GE INDIA INDUSTRIAL PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00005494AM23                 |
| RA File Number                    | 31AX04000293 AM23                          |
| Licence No and Date               | 3111001929/03/01/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 220 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | UNI TRITECH PRIVATE LIMITED                |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00005546AM23                 |
| RA File Number                    | 07AX04001439 AM23                          |
| Licence No and Date               | 0711006107/05/01/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 221 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | LOYAL EQUIPMENTS LIMITED                   |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00005549AM23                 |
| RA File Number          | 08AX04001602 AM23                          |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 0811006932/05/01/2023 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                                    |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 222 / NC/1/MEET/May/202324/4                       |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                                      |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00005559AM23                         |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 05AX04002881 AM23                                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0511016744/05/01/2023                              |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                    |
| <p>The committee considered this case as per agenda and decided to call for the following information/documents as per comments of DHI dt. 09.05.2023:-</p> <ol style="list-style-type: none"> <li>1. Dimension of the corrugated tube.</li> <li>2. Specifications and material make of the items Flange and Gas Box.</li> <li>3. Dimensional drawing of the product.</li> <li>4. Export product catalogue showing the incorporation of parts being imported.</li> </ol> <p>Case stands deferred.</p> |                                                    |

|                                   |                                              |
|-----------------------------------|----------------------------------------------|
| Case No.                          | 223 / NC/1/MEET/May/202324/4                 |
| Case Status                       | Case Deferred                                |
| Party Name                        | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023   |
| HQ File Number                    | HQRNORM APPLY 00005570AM23                   |
| RA File Number                    | 34AX04000930 AM23                            |
| Licence No and Date               | 3411003234/05/01/2023                        |
| Norms Committee Decision:         |                                              |
| Case deferred for comments of TE. |                                              |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 224 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                      | PERMANENT MAGNETS LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00005698AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 03AX04005090 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0311020680/12/01/2023                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and decided to fix the ad-hoc norms as per comments DPIIT dt 03.02.2023, as under:-</p> <ol style="list-style-type: none"> <li>1. Quantity of import item may be allowed as 16995 kgs. as 1.61 kgs/kg content in the export item after taking 1/3<sup>rd</sup> recovery from the scrap.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

|                                                                           |                                            |
|---------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                  | 225 / NC/1/MEET/May/202324/4               |
| Case Status                                                               | Case Deferred                              |
| Party Name                                                                | VINDHYA TEELINKS LIMITED                   |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                            | HQRNORM APPLY 00005858AM23                 |
| RA File Number                                                            | 56AX04000352 AM23                          |
| Licence No and Date                                                       | 5611001498/21/01/2023                      |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                            |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 226 / NC/1/MEET/May/202324/4               |
| Case Status    | Case Deferred                              |
| Party Name     | AZAD ENGINEERING PRIVATE LIMITED           |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00006102AM23 |
| RA File Number                    | 09AX04000905 AM23          |
| Licence No and Date               | 0911004419/06/02/2023      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 227 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00006115AM23                 |
| RA File Number                    | 03AX04005426 AM23                          |
| Licence No and Date               | 0311021193/07/02/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                              |
|-----------------------------------|----------------------------------------------|
| Case No.                          | 228 / NC/1/MEET/May/202324/4                 |
| Case Status                       | Case Deferred                                |
| Party Name                        | LM WIND POWER BLADES (INDIA) PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023   |
| HQ File Number                    | HQRNORM APPLY 00006116AM23                   |
| RA File Number                    | 34AX04001006 AM23                            |
| Licence No and Date               | 3411003331/07/02/2023                        |
| Norms Committee Decision:         |                                              |
| Case deferred for comments of TE. |                                              |

|          |                              |
|----------|------------------------------|
| Case No. | 229 / NC/1/MEET/May/202324/4 |
|----------|------------------------------|

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case Status                       | Case Deferred                              |
| Party Name                        | LMT TOOLS INDIA PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00006152AM23                 |
| RA File Number                    | 03AX04005407 AM23                          |
| Licence No and Date               | 0311021222/07/02/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 230 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SKF BOILERS AND DRIERS PRIVATE LIMITED     |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00006202AM23                 |
| RA File Number                    | 07AX04001669 AM23                          |
| Licence No and Date               | 0711006396/09/02/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 231 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | ARIHANT INDUSTRIES                         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00006208AM23                 |
| RA File Number                    | 33AX04000101 AM23                          |
| Licence No and Date               | 3311001072/09/02/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 232 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | ARIHANT INDUSTRIES                         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00006209AM23                 |
| RA File Number                    | 33AX04000103 AM23                          |
| Licence No and Date               | 3311001073/09/02/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 233 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | IBCC INDUSTRIES (INDIA) PRIVATE LIMITED    |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00006282AM23                 |
| RA File Number                    | 08AX04001861 AM23                          |
| Licence No and Date               | 0811007296/13/02/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 234 / NC/1/MEET/May/202324/4               |
| Case Status               | Case Deferred                              |
| Party Name                | HFCL LIMITED                               |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00006295AM23                 |
| RA File Number            | 05AX04003235 AM23                          |
| Licence No and Date       | 0511017312/13/02/2023                      |
| Norms Committee Decision: |                                            |

Case deferred for comments of TE.

|                                                                                                                                                                                                                                                                                                                                                    |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                           | 235 / NC/1/MEET/May/202324/4               |
| Case Status                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                         | PERMANENT MAGNETS LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00006332AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                     | 03AX04005559 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                | 0311021461/15/02/2023                      |
| <p>Norms Committee Decision:</p> <p>The committee considered this case as per agenda and noted the comments of DPIIT dt 19.04.2023. After detailed deliberation, the committee decided to discuss this case again in the forthcoming meeting as the wastage percentage recommended appeared to be on higher side.</p> <p>Case stands deferred.</p> |                                            |

|                                                                           |                                                   |
|---------------------------------------------------------------------------|---------------------------------------------------|
| Case No.                                                                  | 236 / NC/1/MEET/May/202324/4                      |
| Case Status                                                               | Case Deferred                                     |
| Party Name                                                                | STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023        |
| HQ File Number                                                            | HQRNORM APPLY 00006338AM23                        |
| RA File Number                                                            | 34AX04001032 AM23                                 |
| Licence No and Date                                                       | 3411003389/15/02/2023                             |
| <p>Norms Committee Decision:</p> <p>Case deferred for comments of TE.</p> |                                                   |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 237 / NC/1/MEET/May/202324/4               |
| Case Status    | Case Deferred                              |
| Party Name     | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00000100AM24 |
| RA File Number                    | 31AX04000388 AM23          |
| Licence No and Date               | 3111002190/11/04/2023      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 238 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | POWERDRIVE BEARINGS PRIVATE LIMITED        |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000519AM24                 |
| RA File Number                    | 08AX04000149 AM24                          |
| Licence No and Date               | 0811008055/02/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 239 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | DEE DEVELOPMENT ENGINEERS LIMITED          |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000520AM24                 |
| RA File Number                    | 05AX04000188 AM24                          |
| Licence No and Date               | 0511018617/02/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|          |                              |
|----------|------------------------------|
| Case No. | 240 / NC/1/MEET/May/202324/4 |
|----------|------------------------------|

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case Status                       | Case Deferred                              |
| Party Name                        | AZAD ENGINEERING PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000529AM24                 |
| RA File Number                    | 09AX04000084 AM24                          |
| Licence No and Date               | 0911004932/02/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 241 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | POWERARM ENGINEERING PRIVATE LIMITED       |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000573AM24                 |
| RA File Number                    | 04AX04000054 AM24                          |
| Licence No and Date               | 0411005326/04/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 242 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | UPR ENGINEERING PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000628AM24                 |
| RA File Number                    | 31AX04000023 AM24                          |
| Licence No and Date               | 3111002257/08/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 243 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SENIOR INDIA PRIVATE LIMITED               |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000697AM24                 |
| RA File Number                    | 05AX04000289 AM24                          |
| Licence No and Date               | 0511018725/09/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 244 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | AZAD ENGINEERING PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000733AM24                 |
| RA File Number                    | 09AX04000113 AM24                          |
| Licence No and Date               | 0911005012/10/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 245 / NC/1/MEET/May/202324/4               |
| Case Status               | Case Deferred                              |
| Party Name                | PERMANENT MAGNETS LIMITED                  |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number            | HQRNORM APPLY 00000741AM24                 |
| RA File Number            | 03AX04000478 AM24                          |
| Licence No and Date       | 0311023470/10/05/2023                      |
| Norms Committee Decision: |                                            |

Case deferred for comments of TE.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 246 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | AZAD ENGINEERING PRIVATE LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000771AM24                 |
| RA File Number                    | 09AX04000130 AM24                          |
| Licence No and Date               | 0911005023/11/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 247 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | THE ANUP ENGINEERING LIMITED               |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000774AM24                 |
| RA File Number                    | 08AX04000030 AM24                          |
| Licence No and Date               | 0811008147/11/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 248 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | MICRON INSTRUMENTS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00000778AM24                 |
| RA File Number          | 05AX04000357 AM24                          |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 0511018785/12/05/2023 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case No.                          | 249 / NC/1/MEET/May/202324/4                       |
| Case Status                       | Case Deferred                                      |
| Party Name                        | L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | HQRNORM APPLY 00000780AM24                         |
| RA File Number                    | 03AX04000565 AM24                                  |
| Licence No and Date               | 0311023540/12/05/2023                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|                                                                                                                                                                                                                                                                                                                                                                                    |                                              |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                           | 250 / NC/1/MEET/May/202324/4                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                                |
| Party Name                                                                                                                                                                                                                                                                                                                                                                         | DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                            | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023   |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000815AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                     | 04AX04000074 AM24                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                | 0411005399/12/05/2023                        |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                          |                                              |
| <p>The Committee consider the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) dated 30.05.2023, as under:</p> <p>1. ITEM OF EXPORT:</p> <p>1. <b>INNER CONDENSER CORE ASSLY (CV) H30113-1800</b></p> <p>QTY: 45000 Nos</p> <p>ITEMS OF IMPORT MAY BE ALLOWED: Sl No 1: 1.01 kg/Kg ON THE NET WEIGHT OF TUBES IN THE EXPORT PRODUCT.</p> |                                              |

Sl No 2: 1.01 Kg/Kg ON THE NET WEIGHT OF ALUMINUM FOIL IN THE FORM OF FINS IN THE EXPORT PRODUCT.

Sl No 3 TO 7: NET TO NET UNDER GENERAL NOTE-4 WITH ACCOUNTABILITY CLAUSE.

SL NO 8: AS APPLIED

## 2. ITEM OF EXPORT:

### 2. INNER CONDENSER CORE ASS'Y (SG2-L) - H30113-1920

QTY: 30000 Nos

ITEMS OF IMPORT MAY BE ALLOWED: Sl No 1: 1.01Kg/Kg ON THE NET WEIGHT OF TUBES IN THE EXPORT PRODUCT.

Sl No 2: 1.01 Kg/Kg ON THE NET WEIGHT OF ALUMINUM FOIL IN THE FORM OF FINS IN THE EXPORT PRODUCT.

Sl No 3 TO 7: NET TO NET INDER GENERAL NOTE-4 WITH ACCOUNTABILITY CLAUSE.

Sl No 8: As applied

### 3. INNER CONDENSER CORE ASS'Y (SG2-R) - H30113-1930

QTY: 12000 Nos

ITMES OF IMPORT MAY BE ALLOWED:Sl No 1: 1.01Kg/Kg ON THE NET WEIGHT OF TUBES IN THE EXPORT PRODUCT.

Sl No 2: 1.01 Kg/Kg ON THE NET WEIGHT OF ALUMINUM FOIL IN THE FORM OF FINS IN THE EXPORT PRODUCT.

Sl No 3 TO 7: NET TO NET INDER GENERAL NOTE-4 WITH ACCOUNTABILITY CLAUSE.

SL NO 8: AS APPLIED

RA concerned may take suitable consequential action accordingly.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 251 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | PERMANENT MAGNETS LIMITED                  |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00000877AM24                 |
| RA File Number          | 03AX04000547 AM24                          |

|                                   |                       |
|-----------------------------------|-----------------------|
| Licence No and Date               | 0311023623/16/05/2023 |
| Norms Committee Decision:         |                       |
| Case deferred for comments of TE. |                       |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 252 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | OAM SAAI INTERNATIONAL INC.                |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000881AM24                 |
| RA File Number                    | 05AX04000245 AM24                          |
| Licence No and Date               | 0511018850/16/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                                    |
|-----------------------------------|----------------------------------------------------|
| Case No.                          | 253 / NC/1/MEET/May/202324/4                       |
| Case Status                       | Case Deferred                                      |
| Party Name                        | BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023         |
| HQ File Number                    | HQRNORM APPLY 00000886AM24                         |
| RA File Number                    | 05AX04000358 AM24                                  |
| Licence No and Date               | 0511018853/17/05/2023                              |
| Norms Committee Decision:         |                                                    |
| Case deferred for comments of TE. |                                                    |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 254 / NC/1/MEET/May/202324/4               |
| Case Status    | Case Deferred                              |
| Party Name     | WALCHANDNAGAR INDUSTRIES LIMITED           |
| Meeting Number | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |

|                                   |                            |
|-----------------------------------|----------------------------|
| and Date                          |                            |
| HQ File Number                    | HQRNORM APPLY 00000893AM24 |
| RA File Number                    | 31AX04000381 AM23          |
| Licence No and Date               | 3111002290/17/05/2023      |
| Norms Committee Decision:         |                            |
| Case deferred for comments of TE. |                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 255 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | WALCHANDNAGAR INDUSTRIES LIMITED           |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000894AM24                 |
| RA File Number                    | 31AX04000002 AM24                          |
| Licence No and Date               | 3111002291/17/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 256 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BOTIL OIL TOOLS INDIA PRIVATE LIMITED      |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000896AM24                 |
| RA File Number                    | 05AX04000382 AM24                          |
| Licence No and Date               | 0511018868/17/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|          |                              |
|----------|------------------------------|
| Case No. | 257 / NC/1/MEET/May/202324/4 |
|----------|------------------------------|

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case Status                       | Case Deferred                              |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000941AM24                 |
| RA File Number                    | 03AX04000715 AM24                          |
| Licence No and Date               | 0311023678/18/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 258 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | BHOLA ENGINEERS PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000942AM24                 |
| RA File Number                    | 03AX04000500 AM24                          |
| Licence No and Date               | 0311023681/18/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 259 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000944AM24                 |
| RA File Number                    | 03AX04000725 AM24                          |
| Licence No and Date               | 0311023685/18/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 260 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000945AM24                 |
| RA File Number                    | 03AX04000708 AM24                          |
| Licence No and Date               | 0311023686/18/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 261 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | SULZER PUMPS INDIA PRIVATE LIMITED         |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000951AM24                 |
| RA File Number                    | 03AX04000709 AM24                          |
| Licence No and Date               | 0311023693/18/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                           |                                                   |
|---------------------------|---------------------------------------------------|
| Case No.                  | 262 / NC/1/MEET/May/202324/4                      |
| Case Status               | Case Deferred                                     |
| Party Name                | STEAM TURBINE ENGINEERING (INDIA) PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023        |
| HQ File Number            | HQRNORM APPLY 00000986AM24                        |
| RA File Number            | 34AX04000082 AM24                                 |
| Licence No and Date       | 3411003733/19/05/2023                             |
| Norms Committee Decision: |                                                   |

Case deferred for comments of TE.

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 263 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | JAYEM AUTO INDUSTRIES PRIVATE LIMITED      |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000988AM24                 |
| RA File Number                    | 05AX04000439 AM24                          |
| Licence No and Date               | 0511018911/19/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                                   |                                            |
|-----------------------------------|--------------------------------------------|
| Case No.                          | 264 / NC/1/MEET/May/202324/4               |
| Case Status                       | Case Deferred                              |
| Party Name                        | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date           | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                    | HQRNORM APPLY 00000990AM24                 |
| RA File Number                    | 31AX04000043 AM24                          |
| Licence No and Date               | 3111002308/19/05/2023                      |
| Norms Committee Decision:         |                                            |
| Case deferred for comments of TE. |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 265 / NC/1/MEET/May/202324/4               |
| Case Status             | Case Deferred                              |
| Party Name              | ULTRA CORPOTECH PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number          | HQRNORM APPLY 00000991AM24                 |
| RA File Number          | 31AX04000042 AM24                          |

|                                                                    |                       |
|--------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                | 3111002309/19/05/2023 |
| Norms Committee Decision:<br><br>Case deferred for comments of TE. |                       |

|                                                                    |                                            |
|--------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                           | 266 / NC/1/MEET/May/202324/4               |
| Case Status                                                        | Case Deferred                              |
| Party Name                                                         | SULZER PUMPS INDIA PRIVATE LIMITED         |
| Meeting Number and Date                                            | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                     | HQRNORM APPLY 00001006AM24                 |
| RA File Number                                                     | 03AX04000711 AM24                          |
| Licence No and Date                                                | 0311023760/22/05/2023                      |
| Norms Committee Decision:<br><br>Case deferred for comments of TE. |                                            |

|                                                                                  |                                            |
|----------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                         | 267 / NC/1/MEET/May/202324/4               |
| Case Status                                                                      | Case Deferred                              |
| Party Name                                                                       | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date                                                          | NC/ 1/ MEET/ May/ 202324/ 4 and 31/05/2023 |
| HQ File Number                                                                   | HQRNORM APPLY 00001016AM24                 |
| RA File Number                                                                   | 05AX04000275 AM24                          |
| Licence No and Date                                                              | 0511018616/22/05/2023                      |
| Norms Committee Decision:<br><br>Case deferred for comments of Committee report. |                                            |